

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-104/2001/228/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Shabnom Choudhury.
Principal Judge,
Family Court-I,
Kamrup(M), Guwahati.

Dated Guwahati, the 19th January, 2022.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. FCG.2/2020/15/22 dtd. 11.01.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail **Restricted Holiday on 17.01.2022**, has been accepted.

Yours faithfully,


Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-104/2001/229 /A, dated , 19-01-2022

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
P. G. G.